

SPECIAL BENCH

ITEM NO.122

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.31/ALD/2023

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SGRDJN Infra Private Limited V/s RoC.
UNDER SECTION	252(3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Kawalpreet Arora, Adv. with
Sh. Anupam Srivastava, ACS. *: For the Petitioner*

Sh. Pradeep Singh Sisodia, CGSC *: For the RoC*

Sh. Gaurav Mahajan, Proxy for
Sh. Krishna Agrawal, Sr. S.C. *: For the I.T. Deptt.*

ORDER

- 1.** In this case, it is stated by the Ld. Counsels representing their respective parties that the reports on behalf of the Income Tax Department as well as the ROC has been filed, to which the rejoinder has also been filed.
- 2.** Let the matter be adjourned for final hearing before the Regular Bench on 8th August, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)

18th July, 2024

Kavya Prakash Srivastava
(Stenographer)